Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

									(Amount in	<u> </u>
Sl. No.	Category of creditor		ry of claims ceived		ary of claims dmitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verificati on	Details in Annexure	Remarks, if
					Amount o f					
		No. of		No. of	claims					
		claims	Amount	claims	admitted					
	Secured financial creditors belonging to any									
	1 class of creditors		o o		0	0	0	0	1	
	Unsecured financial creditors belonging to any									
	2 class of creditors		o o		0	0	0	0	2	
	Secured financial creditors (other than financial									
	3 creditors belonging to any class of creditors)		o o	0	0	0	0	0	3	
	Unsecured financial creditors (other than									
	financial creditors belonging to any class of									
	4 creditors)		o o		0	0	0	0	4	
	5 Operational creditors (Workmen)	(0		0	0	0	0	5	
	6 Operational creditors (Employees)	(0		0	0	0	0	6	
			32446339		32446339					
	7 Operational creditors (Government Dues)	1		1		0	0	0	7	
	Operational creditors (other than Workmen									
	8 and Employees and Government Dues)		o o		0	0	0	0	8	
	Other creditors, if any, (other than financial									
	9 creditors and operational creditors)] 2	39422310.94	2	12592581.34	. 0	0	0	9	
	Total	:	71868649.94		45038920.34	0	0	0		

Name of the corporate debtor

Shantan Innovations Private Limited

Date of commencement of CIRP List of creditors as on

23.10.2020 15.09.2022

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of clai	m received			Details of cla	im admitted	(*	·		Amount			
51.110.	Name of creator	Details of cia									of any		Amount	
						Amount			% of	Amount	Mutual	Amount	of claim	
				A a			A	\ \			1			
				Amount of		covered by			voting	of	dues, that	of claim	under	i
		Date of	Amount	claim	Nature of	security	covered by	related	share in	contingen	may be	not	verificatio	Remark s,
		receipt	claimed	admitted	claim	interest	guarantee	party?	CoC	t claim	set-off	admitted	n	if any
			0	0		0	0		0	0	0	0	0	
	TOTAL		0	0		0	0		0	0	0	0	0	

Name of the corporate debtor

Shantan Innovations Private Limited

Date of commencement of CIRP List of creditors as on

23.10.2020 15.09.2022

List of unsecured financial creditors belonging to any class of creditors

								(
Sl. No.	Name of Creditor	Details of clai	m received		Details	of claim ad	mitted			Amount			
										of any		Amount	
						Amount		% of	Amount	Mutual	Amount	of claim	
				Amount		covered	Whether	voting	of	dues, that	of claim	under	
		Date of	Amount	of claim	Nature of	by	related	share in	contingen	may be	not	verificatio	Remark s,
		receipt	claimed	admitted	claim	guarantee	party?	CoC	t claim	set-off	admitted	n	if any
	0	0	0	0	0	0	0	0	0	0	0	0	

Name of the corporate debtor

Shantan Innovations Private Limited

Date of commencement of CIRP List of creditors as on

23.10.2020 15.09.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

									(
Sl. No.	Name of Creditor	Details of clai	m received			etails of cla	aim admitte	d			Amount			
						Amount					of any		Amount	
						covered	Amount		% of	Amount	Mutual	Amount	of claim	
				Amount		by	covered	Whether	voting	of	dues, that	of claim	under	
		Date of	Amount	of claim	Nature of	security	by	related	share in	contingen	may be	not	verificatio	Remark s,
		receipt	claimed	admitted	claim	interest	guarantee	party?	CoC	t claim	set-off	admitted	n	if any
	0	0	0	0	0	0	0	0	0	0	0	0		

Name of the corporate debtor

Shantan Innovations Private Limited

Date of commencement of CIRP
List of creditors as on

23.10.2020 15.09.2022

List of unsecured financial creditors (other than belonging to any class of creditors)

			of claim							_			
Sl. No.	Name of Creditor	rece	ived		Details	of claim ad	mitted			Amount			
										of any		Amount	
						Amount		% of	Amount	Mutual	Amount	of claim	
				Amount		covered	Whether	voting	of	dues, that	of claim	under	
		Date of	Amount	of claim	Nature of	by	related	share in	contingen	may be	not	verificatio	Remark s,
		receipt	claimed	admitted	claim	guarantee	party?	CoC	t claim	set-off	admitted	n	if any
	0	0	0	0	0	0	0	0	0	0	0	0	

Name of the corporate debtor
Date of commencement of CIRP
List of creditors as on

Shantan Innovations Private Limited 23.10.2020

15.09.2022

List of operational creditors (workman)

		Details	of claim									
Sl. No.	Name of Creditor	rece	eived		Details of cl	laim admitt	ed					
				Amount		Whether	% of voting share in CoC	Amount	Amount of any Mutual	Amount of claim	Amount of claim	
		Date of	Amount	Amount of claim	Nature of	related	, if	of contingen	dues, that may be	under verificatio		Pomark c
			Amount claimed		claim	party?	applicable	t claim	set-off	n	not admitted	Remark s, if any
		receipt	Claimed	aumitteu	Claiiii	party:	аррисавіе	CCIAIIII	361-011	11	admitted	ii aiiy
							+					
												_
	_	_	_	_	_	_	_	_	_	_	_	
	0	0	0	0	0	0	0	0	0	0	0	0

Name of the corporate debtor
Date of commencement of CIRP
List of creditors as on

Shantan Innovations Private Limited 23.10.2020 15.09.2022

List of operational creditors (Employees)

Cl. No.	Name of Cooditor		of claim		Dataila af al	-: d:++						
SI. No.	Name of Creditor	Date of	eived Amount	Amount	Details of cl	Whether related	% of voting share in CoC	Amount of contingen	Amount of any Mutual dues, that may be	Amount of claim under verificatio	Amount of claim not	Remark s,
		receipt					applicable	t claim	set-off	n	admitted	
	0	0	0	0	0	0	0	0	0	0	0	0

Name of the corporate debtor
Date of commencement of CIRP
List of creditors as on

Shantan Innovations Private Limited

23.10.2020 15.09.2022

List of operational creditors (Government Dues)

							(, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	'				
		Details o										
Sl. No.	Name of Creditor	recei	ved		Details of cl	aim admitte	ed					
									Amount			
									of any	Amount		
							% of voting	Amount	Mutual	of claim	Amount	
				Amount		Whether	share in CoC	of	dues, that	under	of claim	
		Date of	Amount	of claim	Nature of	related	, if	contingen	may be	verificatio	not	Remark s,
		receipt	claimed	admitted	claim	party?	applicable	t claim	set-off	n	admitted	if any
	Sales Tax Department of Gujarat, Unit - 2 (74),		32446339	32446339	Sales Tax							
1	VAPI, Gujarat	05.04.2021			Dues	No	72.04					
	0	0	32446339	32446339	0	0	72.04	0	0	0	0	0

Name of the corporate debtor Date of commencement of CIRP

Shantan Innovations Private Limited

List of creditors as on

23.10.2020 15.09.2022

List of operational creditors (Other than Workman and Emplyees and Government Dues)

		Details of claim						7				
Sl. No.	Name of Creditor	Details o		Details of claim admitted								
				Amount		Whether	% of voting share in CoC	Amount of	Amount of any Mutual dues, that	Amount of claim	Amount of claim under	
		Date of receipt		of claim admitted		related party?	, if applicable	contingen t claim	may be set-off	not admitted		Remark s,
1	Hong Cong Konka Limited	19.12.2020	34414638	9162668.3	ос	No	20.34	0	0	0	0	
2	Connect to Create	30.12.2020	5007673	3429913	ОС	No	7.62	0	0	0	0	
	0		39422311	12592581			27.96	0	0	0	0	

Name of the corporate debtor
Date of commencement of CIRP

Shantan Innovations Private Limited

List of creditors as on

23.10.2020 15.09.2022

List of other creditors (Other than financ ial creditors and Operational creditors)

Sl. No.	Name of Creditor	1	of claim		Detail	ls of claim a	dmitted						
				Amount		by		Whether	Amount of	Amount of any Mutual dues, that		Amount of claim under	
		1	Amount claimed	l		-	by guarantee		contingen t claim	may be set-off	not admitted	verificatio n	Remark s, if any
		0	0	0	0	0	0	0	0	0	0	0	0